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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 04.09.2018 AT 10.30  
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 886/252/HDB/2018
NAME OF THE COMPANY	Anuska Homes Pvt Ltd
NAME OF THE PETITIONER(S)	Anuska Homes Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

None present for Applicant.

Applicant filed proof of service of copy of petition on ROC.

Applicant is directed to issue notice to ROC requiring him to file report within 14 days from the date of receipt of notice and file proof of service.

List the matter on 09.10.2018.

  
MEMBER JUDICIAL